

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF MYSTIC MONK DESIGNS PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                        |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Mystic Monk Designs Private Limited                                                                                                    |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 15/07/2006                                                                                                                             |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | ROC-Delhi                                                                                                                              |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U18101DL2006PTC150981                                                                                                                  |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Z-45, Okhla Industrial Area Phase-II, New Delhi-110020 India                                                                           |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 24.08.2021                                                                                                                             |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 20.02.2022                                                                                                                             |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | CA. Pawan Kumar Garg, IBBI/IPA-001/IP-P00608/2017-2018/11069                                                                           |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | 25-A, Pocket-J, Sheikh Sarai-2, New Delhi-110017<br>Email Id: <a href="mailto:ca.pawangarg@gmail.com">ca.pawangarg@gmail.com</a>       |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | 25-A, Pocket-J, Sheikh Sarai-2, New Delhi-110017<br>Email id: <a href="mailto:cirp.mysticmonk@gmail.com">cirp.mysticmonk@gmail.com</a> |
| 11.                  | Last date for submission of claims                                                                                                    | 07.09.2021                                                                                                                             |
| 12.                  | Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional   | NIL                                                                                                                                    |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                         |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Not Applicable                                  |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Mystic Monk Designs Private Limited on 24.08.2021. The order copy was received by the IRP through email on 25.08.2021.

The creditors of Mystic Monk Designs Private Limited, are hereby called upon to submit their claims with proof on or before **07.09.2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

PAWAN KUMAR GARG  
INSOLVENCY PROFESSIONAL  
IBBI/IPA-001/IP-P00608/2017-2018/11069  
NEW DELHI

CA. Pawan Kumar Garg  
Interim Resolution Professional  
IBBI/IPA-001/IP-P00608/2017-2018/11069

**Date:** 27.08.2021  
**Place:** New Delhi